

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 11651-JK (LD ) of 2024**  
**DATED:- 28 - 06 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Service Selection Board as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 28- 06 - 2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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*Reyaz Ali Bhat*  
*28.06.24*

**Annexure to the Government Order No. 11651-JK(LD) of 2024 dated 28.06.2024**

S No.	Title of the case	OIC
1	O.A. No. 61/263/2022 titled Risheb Sharma V/s UT of J&K and Ors	Ms. Peunika Marwaha, Under Secretary
2	T.A. No. 61/1391/2020 titled Madhu Bala and Anr V/s UT of J&K and Ors	Ms. Peunika Marwaha, Under Secretary
3	WP(C) No. 2388/2023 titled Mudasir Qadir & others Versus Union Territory of Jammu & Kashmir and others	Mr. Atul Kumar, Secretary JKSSB
4	T.A. No. 61/6974/2021 titled Sushma Devi V/s UT of J&K and Ors.	Ms. Peunika Marwaha, Under Secretary JKSSB
5	T.A. No. 61/8238/2021 titled Anil Kumar V/s UT of J&K and Ors.	Mr. Naveed Hussain Badroo, Under Secretary JKSSB
6	T.A. No. 61/6645/2021 titled Gurdeep Singh V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary
7	T.A. No. 61/5354/2021 titled Om Parkash V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma Under Secretary
8	T.A. No. 61/6645/2021 titled Waheed Anjum V/s UT of J&K & Ors	Sh. Abhay Indu Sharma, Under Secretary JKSSB,
9	T.A. No. 61/6645/2021 titled Waheed Anjum V/s UT of J&K & Ors	Sh. Abhay Indu Sharma, Under Secretary JKSSB
10	T.A. No. 61/149/2023 titled Ghulam Rasool Daing V/s State of J&K and Ors	Sh. Abhay Indu Sharma, Under Secretary JKSSB,
11	T.A. No. 61/6883/2021 titled Bandhu Sharma V/s UT of J&K and Ors	Sh. Abhay Indu Sharma, Under Secretary JKSSB,
12	C.P/45/2023 in TA 7904/2021 titled Arshad Ahmad Lone versus Mr. Bhupender Kumar	Mr. Atul Kumar, JKAS, Secretary JKSSB,
13	T.A. No. 61/374/2020 titled Raghbir Singh V/s State of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
14	O.A No. 569/2024 titled Ragubir Singh Vs UT of J&K and Others	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
15	T.A. No. 61/7635/2021 titled Sangeeta Sharma V/s State of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
16	T.A. No. 61/8470/2021 titled Vinay Raina V/s UT of J&K and Ors.	Ms. Peunika Marwaha Under Secretary
17	T.A. No. 61/6446/2021 titled Mohan Lal V/s UT of J&K and Ors	Mr. Abhay Indu Sharma, Under Secretary JKSSB
18	TA No. 213/2023 in SWP No. 11/2017 titled Bharti Upender Koul V/S State of J&K and ors .	Mr. Anil Kumar, Under Secretary JKSSB
19	O.A. No. 61/906/2022 titled Yasir Hussain Kripak V/s UT of J&K and Ors.	Ms. Peunika Marwaha, Under Secretary JKSSB
20	T.A. No. 61/27/2022 titled Mohd Rafeeq V/s State of J&K and Ors.	Mr. Anil Kumar, Under Secretary JKSSB
21	MA /2024 in TA No. 7447/2021 titled Rupali Chadha V/S State of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB

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